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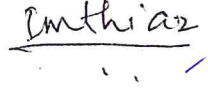


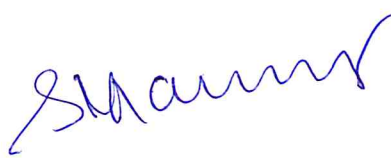
**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Imthiaz Ahmed V.K For Goultham Kumar	counsel for Petitioner	
2. Vijaya Prashanth S	counsel for R8 (Proposed Respondent)	
3. T.V.P. Sai Vihari for Han Shaktarman	Counsel for R6 & R7	
4. S. Manjula Devi, Adv For KSR & CO	For R1, R3, R4 & R5	

ORDER

Shri V K Imthiaz Ahmed, counsel for petitioner present. Ms S Manjula Devi, counsel for R1, R3 to R5, Shri S Vijaya Prashanth, counsel for R8 and Shri T V P Sai Vihari, counsel for R6 & R7 are present. Both the parties sought time for submitting arguments in CA 1/2012. Time enlarged at their request. Put up on **13.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)